

to prepare contingency plan as per the SOP. To monitor the progress of drinking water mitigation activities, a format has been designed and the States have been asked to enter the details of the activities undertaken by them.

It was also intimated to the States that under the National Rural Drinking Water Programme (NRDWP), 2% of funds are earmarked in the calamity component. The same is made available to the States only after assessment of extent of damage due to drought by the Inter Ministerial Committee (IMCT) followed by the approval of High Level Committee (HLC).

In the meanwhile, States were instructed to use 15% O&M fund under NRDWP given to the States for taking various drought mitigation measures like undertaking repairs of all tube-wells and hand-pumps, repair, rehabilitation, replacement, rejuvenation and augmentation of existing water supply systems, implement small schemes like bunding in rivers as relief work to augment water supply, take up artificial recharge structures, promote different rainwater harvesting systems, promote construction of check-dams, rejuvenation of other traditional sources, installation of submersible pump-sets in bore wells where the water level has reduced, availability and supply of hardware *viz.* pipes DG sets, HDPE tanks, vehicle and hand-pump repair kits, hand-pump motors, drilling machines and equipment and chemicals used for water treatment.

As reported by Government of Rajasthan, they have taken elaborate measures for combating the situation of drinking water crisis. A rigorous campaign for repair of Hand Pumps is already ongoing and 59587 nos. of hand pumps in rural sector have been repaired since 1.04.2014. Transportation of water by road is also resorted to in needy areas and presently transportation of water of 6998 tanker trips per day is being carried out in 4586 nos. of rural habitations in the State.

#### **Construction of roads under PMGSY in Uttarakhand**

†\*377. SHRI MAHENDRA SINGH MAHRA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the length of roads, in kilometres, targeted to be constructed in every district of Uttarakhand under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during 2014-15;

(b) the length of motorable roads, in kilometres, constructed under this Scheme in every district of the State, so far;

(c) whether farmers are being paid compensation for their land acquired under PMGSY; and

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†Original notice of the question was received in Hindi.

(d) if not, whether Government would enact any law for paying compensation to farmer?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) District-wise list of targeted roads to be constructed under PMGSY in Uttarakhand State during 2014-15 is given in Statement-I (*See* below).

(b) District-wise list of Completed roads under PMGSY in Uttarakhand State is given in Statement-II (*See* below).

(c) and (d) The PMGSY programme guidelines do not provide funds for Land Acquisition. This does not, however, mean that acquisition cannot be done by the State Government at its own cost. The State Government has intimated that compensation is being paid to the farmers for their lands acquired under PMGSY. At present, the Government of India is not contemplating to enact any law in this regard.

***Statement-I***

*District-wise list of targeted length under PMGSY in Uttarakhand State for the year 2014-15*

Sl. No.	District	Length (in Km.)
1.	Almora	51.00
2.	Bageshwar	33.00
3.	Chamoli	78.00
4.	Champawat	42.00
5.	Dehradun	41.00
6.	Haridwar	-
7.	Nainital	38.00
8.	Pauri	81.00
9.	Pithoragarh	79.00
10.	Rudraprayag	36.00
11.	Tehri	81.00
12.	Udham Singh Nagar	-
13.	Uttarkashi	40.00
TOTAL		600.00

***Statement-II***

*District-wise list of completed road length under PMGSY in Uttarakhand State (from inception of the Scheme till date)*

Sl. No.	District	Length (in Km.)
1.	Almora	472
2.	Bageshwar	327
3.	Chamoli	397
4.	Champawat	252
5.	Dehradun	318
6.	Haridwar	86
7.	Nainital	337
8.	Pauri	457
9.	Pithoragarh	220
10.	Rudraprayag	313
11.	Tehri	439
12.	Udham Singh Nagar	87
13.	Uttarkashi	150
TOTAL		3855

**Four laning of National Highways in Telangana**

\*378. SHRI V. HANUMANTHA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of on-going projects of four laning of National Highways in Telangana and the present status thereof;

(b) the details of pending proposals/delayed projects if any, along with the reasons therefor and the steps taken by Government to complete the delayed projects; and

(c) whether there is any proposal to widen the Suryapet-Khammam-Rajahmundry main road into a four-lane highway?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) Four laning of 69.2 Km. in Telangana State from Sanga Reddy to Zaheerabad section of NH-9 (New NH-65) as a part of Sangareddy-Sholapur four laning Project under NHDP-IV has been taken up on Built, Operate and Transfer (BOT) Toll basis.